Name of the corporate debtor: Lakhari Resources Private Limited; Date of commencement of CIRP: 22/08/2025; List of creditors as on: 22/09/2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

NILNIL						No.	S
							SI. Name of creditor Details of claim
NIL				receipt	Date of	received	Details o
NIL				claimed of claim	Amount	ved	of claim
NIL			admitted	of claim	Amount		
NE.				claim	Nature of		De
NE	interest	security	Ь	covered	Amount		stails of cla
NIL			guarantee party? share	covered covered by related	Date of Amount Amount Nature of Amount Amount Whether		Details of claim admitted
NE			party?	related	Whether		
NE		င္ပင္	share in	voting	% of		
NIL					claim	contingent	Amount of
NIL			set-off	that may be	dues,	any mutual	Amount of
NE.					admitted	claim not	Amount of
NIL					admitted verification	contingent any mutual claim not claim under	Amount of Amount of Amount of Amount of Remarks, if
NIL						any	Remarks, it

Jitender Kothari

Interim Resolution Professional of Lakhari Resources Private Limited-In CIRP Reg. No.: IBBI/IPA-001/IP-P00540/2017-18/10965

AFA No. AA1/10965/02/311225/107245 V. ...

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AFA No. AA1/10965/02/311225/107315 Valid upto 31/12/2025